

**Central Administrative Tribunal
Principal Bench**

OA No.4183/2017

New Delhi, this the 29th day of November, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)

Dr. Shanker G. Aggarwal
Senior Scientist
Room No. 150
Gas Metrology Section
Environmental Sciences &
Biomedical Metrology Division
CSIR-National Physical Laboratory
New Delhi-110012.

... Applicant

(By Advocate: Ms. S. Janani)

Versus

1. The Secretary
Ministry of Science and Technology
Government of India
Technology Bhavan
New Mehrauli Road
New Delhi-110016.
2. The Director,
CSIR-National Physical Laboratory of India
Dr. KS Krishnan Marg
South Patel Nagar
Pusa, New Delhi-110012.
3. The Controller of Administration
CSIR-National Physical Laboratory of India
Dr. KS Krishnan Marg
South Patel Nagar
Pusa, New Delhi-110012.

... Respondents

(By Advocate: Shri N.K. Aggarwal)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Heard the learned counsel for applicant.

2. The applicant is a Sr. Scientist under the respondents CSIR filed the OA seeking the following reliefs :-

- “i) Quash the office noting dated 9.3.2017 (AnnexureP-14) withholding the promotion.
- ii) Direct the respondents to promote the petitioner to the post of Principal Scientist in accordance with the recommendation of RAB dt. 1.12.2016/March 2017 with all consequential benefits.
- iii) Pass such other and further orders as this Hon’ble Tribunal may deem fit and proper.”

3. It is submitted that the applicant made number of representations including Annexure-A/12 Legal Notice dated 26.05.2017, ventilating his grievances to the respondents, however, no orders have been passed thereon till date.

4. In the circumstances, the OA is disposed of without going into the merits of the case, with a direction to the respondents to decide Annexure-A/12 Legal Notice dated 26.05.2017, of the applicant, by passing a reasoned and speaking order within a period of 90 days

from the date of receipt of a certified copy of this order, in accordance with law. No costs.

5. Let a copy of the OA, be enclosed to this order.

(Nita Chowdhury)
Member (A)
'rk'

(V. Ajay Kumar)
Member (J)